

- (b) Review by Government of the voluntary winding up process of the above Bank, for the period from 01.10.2023 to 31.12.2023.

[Placed in Library. See No. L.T. 11150/17/24]

- IV. (a) Annual Report and Accounts of the India Infrastructure Finance Company Limited (IIFCL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Executive summary of above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11150/17/24]

- V. A copy (in English and Hindi) of the Public Enterprises Survey Annual Report on the performance of Central Public Sector Enterprises, for the year 2022-23.

[Placed in Library. See No. L.T. 11149/17/24]

**Reports and Accounts (2022-23) of AIIMS, Gorakhpur and AIIMS, Patna and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institutes of Medical Sciences Act, 1956 (as amended in 2012):-

- (i)(a) Fourth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Gorakhpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11434/17/24]

- (ii)(a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Patna, Bihar, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11435/17/24]

**I. Notifications of the Ministry of Ports, Shipping and Waterways**

**II. Reports and Accounts (2022-23) of SCL, Chennai; and TAMP, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table -

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Ports, Shipping and Waterways, under Section 73 of the Major Port Authorities Act, 2021:-

- (1) No. GAD/MPA/REGS./001/2023., dated the 20th September, 2023, publishing the Board of Major Port Authority for Mormugao Port (Meetings and Transaction of Business) Regulations, 2023.
- (2) No. GAD/Legal-Amend/23/2023., dated the 9th November, 2023, publishing the Mormugao Port Authority (Stevedoring and Shore Handling) Regulations, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 11425/17/24]

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Eighteenth Annual Report and Accounts of the Sethusamudram Corporation Limited (SCL), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11426/17/24]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963: -

- (a) Annual Accounts of the Tariff Authority for Major Ports (TAMP), Mumbai, Maharashtra, for the year 2022-23, and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts of the above Authority.